



2026:AHC:44060

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 4560 of 2026

Anand Prakash Yadav

.....Petitioner(s)

Versus

State Of U.P. And 12 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Aditya Kumar Arya, Qazi Wakil Ahmad
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition as not pressed with liberty to move a proper application in pending civil suit No.2349 of 2025.

2. Prayer made is allowed.

3. The writ petition is dismissed with liberty as prayed.

(Prakash Padia,J.)

February 26, 2026

Pramod Tripathi